mary showing the salient features of the decisions taken by Government is placed on the Table of the House. [Placed in Library. See No. LT-3067/61].

De-Jure Transfer of Pondicherry

Shri Shree Narayan Das:
Shri Radha Raman:
Shri Ram Krishan Gupta:
Shri D. C. Sharma:
*339.
Shri T. B Vittal Rao:
Shri Sarju Pandey:
Shri Muhammed Elias:
Shri Ajit Singh Sarhadi:
Shri Hem Barua:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 768 on the 13th March, 1961 and state the progress made so far in the matter of de-jure transfer of Pondicherry to India?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): The position has not changed since the reply given to Starred Question No. 768 on the 13th of March 1961 in Parliament. However, the Government of India take every opportunity to impress on the Government of France the importance of this question and the urgent need to take early steps, for the ratification of the Treaty of Cession.

Prototype Leather Training Institute and Fruit Canning Plant

*340 { Shri Pangarkar: Shri Ram Krishan Gupta: Shri D. C. Sharma:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 769 on the 13th March, 1961 and state the result of discussions held with the Yugoslav delegation in India regarding schemes for setting up a Prototype Leather Training Institute and Fruit Canning Plant?

771 (AI) LSD-3.

The Minister of Industry (Shri Manubhai Shah): It has since been decided that the assistance the Government of India should obtain from Yugoslavia should be for the purpose of setting up a Technological Centre for Food Processing and Fruit Canning. The final details of the scheme are awaited from the Yugoslav Government.

Tea Export to Pakistan

*341. Shri Goray:
Shrima'i Ila Palchoudhuri:
Shri P. C. Borooah:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 9 on the 15th February, 1961 and state:

- (a) whether Government have since received any information from the Pakistan Government as to the exact quantity and varieties of Indian tea required by her; and
 - (b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) No, Sir.

(b) Does not arise.

Newsprint Factory

*342. { Shri Nath Pai: Pandit D. N. Tiwari:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that the Himachal Pradesh Administration has submitted a scheme to Government for the establishment of a newsprint factory in Poanta Valley in Sirmur district; and
- (b) if 50, whether Government have sanctioned the scheme?